

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	<b>IA 492/18 &amp; IA 493/18 in DFR No. 923/18</b> (IA 492/18 – Delay in filing & IA 493/18 – for waiver of court fees)	Mrs. Anila Gupta Vs. Maharashtra Electricity Regulatory Commission & Anr.	923/2018 Dated 09/03/2018	16/04/2018		<b>01/05/2018 Court-II</b>
02.	<b>IA 495/18 in DFR No. 874/18</b> (IA 495/18 – Delay in filing)	TANGEDCO Vs. Central Electricity Regulatory Commission & Anr.	874/2018 Dated 06/03/2018	17/04/2018	SKV Law Offices for R-2	<b>01/05/2018 Court-II</b>
03.	<b>IA 496/18 in DFR No. 930/18</b> (IA 496/18 – Delay in filing)	Punjab State Power Corporation Limited Vs. Punjab State Electricity Regulatory Commission & Anr.	930/2018 Dated 09/03/2018	17/04/2018	TRILEGAL for R-2	<b>02/05/2018 Court-II</b>
04.	<b>IA 499/18 &amp; IA 498/18 &amp; IA 497/18 in DFR No. 918/18</b> (IA 499/18 – Delay in re-filing & IA 498/18 – for leave to file the appeal & IA 497/18 - Delay in filing)	Hindustan Petroleum Corporation Limited Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	918/2018 Dated 08/03/2018	18/04/2018		<b>02/05/2018 Court-II</b>
05.	<b>IA 500/18 in DFR No. 440/18</b> (IA 500/18 – Delay in re-filing)	M/s Rubber Park India Private Limited Vs. Kerala State Electricity Regulatory Commission & Anr	440/2018 Dated 02/02/2018	19/04/2018		<b>03/05/2018 Court-II</b>
06.	<b>IA 501/18 in DFR No. 1199/18</b> (IA 501/18 – Delay in filing)	Mangalam Cement Ltd. Vs. Jaipur Vidyut Vitran Nigam Limited & Anr.	1199/2018 Dated 03/04/2018	20/04/2018		<b>(Request of Counsel )  14/05/2018 Court-II</b>

By Order  
Sd/-  
Dy. Registrar

Dated: 25/04/2018